

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 460
TO BE ANSWERED ON 23/07/2025

BUDGETARY ALLOCATION AND FUND UTILIZATION UNDER TRIBAL WELFARE SCHEMES

460. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total budgetary provisions and actual funds allocations made for tribal development schemes during last five financial years, details thereof, year-wise and State-wise/UT-wise;
- (b) details of budgetary provisions and actual funds allocations made for Eklavya Model Residential Schools during last five financial years along with number of operational schools and number of students enrolled in these schools, State and Union Territory-wise, year-wise; and
- (c) the names of the self-implemented schemes run by the Ministry, State and Union Territory-wise, year-wise details of total budgetary provisions, and actual fund allocations made for these schemes during last five financial years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) and (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link:

<https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf>
<https://www.indiabudget.gov.in/budget2023-24/doc/eb/stat10b.pdf>
<https://www.indiabudget.gov.in/budget2022-23/doc/eb/stat10b.pdf>
<https://www.indiabudget.gov.in/budget2021-22/doc/eb/stat10b.pdf>
<https://www.indiabudget.gov.in/budget2020-21/doc/eb/stat10b.pdf>

An online monitoring system has been put in place by the Ministry of Tribal Affairs with web address: <https://stcmis.gov.in> for monitoring of DAPST funds. The framework captures data directly from Public Finance Management System (PFMS) and enables MoTA to see the expenditure vis-a-vis allocations of different Ministries/Departments under DAPST. State wise releases made by the obligated Ministries/Depts is also available on the STCMIS portal.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at <https://statetsp.tribal.gov.in>.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The details of these schemes and the State-wise funds allocations made during last five financial years by the Ministry is given at Annexure I.

(b): Ministry of Tribal Affairs is implementing the Central Sector Scheme of Eklavya Model Residential School (EMRS) for providing quality education to tribal students, both boys and girls, in their own environment. The EMRSs are to be at par with Navodaya Vidyalayas with special facilities for preserving local art and culture besides providing training in sports and skill development. As on date, 728 schools have been approved, out of which 479 EMRSs have been reported to be functional across the country with the enrolment of **138336 students, details at Annexure II.**

National Education Society for Tribal Students (NESTS), an autonomous organization under MoTA has been established to manage and implement the scheme of EMRS in co-ordination with State EMRS Societies. Funds are released to NESTS by Ministry and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools.

Annexure referred to in reply to part (a) and part (c) of the Rajya Sabha Unstarred Question No. 460 for 23.07.2025 by Shri Sandeep Kumar Pathak regarding “Budgetary allocation and fund utilization under tribal welfare schemes”

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

(i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

(iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”.

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.

(v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the

Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

(vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(ix) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

(x) National Fellowship & Scholarship for Higher Education of ST students:

(a) National Scholarship– (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b) National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

State-wise funds allocations made during last five financial years by the Ministry under these schemes/programmes is as follows:

State-wise fund released under Pre-Matric scholarship Scheme for ST students

(Rs. In Crore)

Sl.No.	Name of the State/UT	F.Y. 2020-21	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24	F.Y. 2024-25*
1	Andaman & Nicobar	0.12	0.08			0.10
2	Andhra Pradesh	14.34	39.35		57.00	30.77
3	Arunachal Pradesh	0.00	2.07	2.67		
4	Assam	0.17	1.02	1.07	1.88	1.00
5	Bihar	0.00	0.00			
6	Chhattisgarh	35.42	0.00		52.50	
7	DNH & DD	2.34	2.07			
8	Goa	0.41	0.00	1.08	0.53	0.36
9	Gujarat	21.99	36.89	54.52	62.00	9.23
10	Himachal Pradesh	0.92	0.00	0.79	1.10	
11	Jammu & Kashmir	0.00	0.00			
12	Jharkhand	0.00	38.99		57.00	
13	Karnataka	0.00	17.53	23.70	34.00	7.00
14	Kerala	1.17	3.47		4.36	1.00
15	Ladakh	0.42	0.74			0.40
16	Madhya Pradesh	54.29	114.58	127.44		53.05
17	Manipur	0.00	0.00			
18	Meghalaya	0.00	0.00	1.15		0.70
19	Mizoram	1.68	6.57		3.07	
20	Nagaland	0.61	0.00			
21	Odisha	69.45	52.37	93.97		29.50
22	Puducherry	0.02	0.00			
23	Rajasthan	31.27	62.34	35.31		22.36
24	Sikkim	0.09	0.00	0.18		
25	Tamil Nadu	2.41	5.47	4.04	3.62	0.60
26	Telangana	0.00	0.00		1.50	0.00
27	Tripura	2.52	0.59	11.37		6.92
28	Uttar Pradesh	0.00	0.88			
29	Uttarakhand	1.38	0.00		0.15	0.70
30	West Bengal	7.88	9.13		29.89	
	Total	248.90	394.14	357.29	308.60	163.69

*Provisional

State-wise fund released under Post-Matric scholarship Scheme for ST students

(Rs. In Crore)

Sl.No.	Name of the State/UT	F.Y. 2020-21	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24	F.Y. 2024-25*
1	A.& N. Islands	0.13	0.10			0.10
2	Andhra Pradesh	60.39	89.91	133.57	114.71	120.00
3	Arunachal Pradesh	57.13	123.61	96.16	80.00	100.00
4	Assam	54.14	10.93	68.45	35.00	79.71
5	Bihar	7.08				4.43

6	Chhattisgarh	87.90		93.30	71.25	70.00
7	DNH DD	34.82			4.04	4.90
8	Goa	4.58		11.87	5.27	5.00
9	Gujarat	229.78	461.70	244.26	350.00	231.22
10	Himachal Pradesh	0.00				5.00
11	Jammu & Kashmir	8.05		6.84	7.46	9.95
12	Jharkhand	0.00	126.55		53.11	200.00
13	Karnataka	0.00	170.81		225.56	125.00
14	Kerala	32.85	25.16		46.89	29.00
15	Ladakh	7.38	22.14	18.91	5.96	35.00
16	Madhya Pradesh	123.44	245.29	270.49	350.00	250.00
17	Maharashtra	181.50	192.15	90.27	570.36	117.81
18	Manipur	21.84	42.92	41.38	30.00	25.00
19	Meghalaya	0.00	26.36	146.20	85.00	145.08
20	Mizoram	34.47	38.75	25.90	25.00	24.00
21	Nagaland	32.26	44.36	36.08	35.00	62.00
22	Odisha	190.96	218.43	171.33	135.64	294.00
23	Puducherry	0.20				0.00
24	Rajasthan	255.57	137.45	188.10	220.00	350.00
25	Sikkim	5.54	10.36	9.25		6.00
26	Tamil Nadu	33.29	48.49	28.54	20.00	25.00
27	Telangana	272.98	75.04	238.51	112.50	152.50
28	Tripura	48.05	71.89	45.22	40.00	74.94
29	Uttar Pradesh	22.19			10.00	15.00
30	Uttarakhand	0.00	35.68		1.88	2.70
31	West Bengal	22.56	38.72		34.06	35.00
Total		1829.08	2256.80	1964.63	2668.69	2598.34

*Provisional

State/UT-wise, details of funds released to State Governments during last two years under PM-JANMAN

(in Rs. Cr)

S.N.	State	FY 2023-24	FY 2024-25*
1	Andhra Pradesh	14.97	5.00
2	Chhattisgarh	8.52	0.00
3	Gujarat	1.66	4.37
4	Jharkhand	0.62	1.50
5	Karnataka	3.33	10.26
6	Kerala	2.29	0.00
7	Madhya Pradesh	25.99	0.00
8	Maharashtra	12.47	5.00
9	Odisha	12.68	23.92
10	Rajasthan	3.33	3.44
11	Tamil Nadu	5.20	20.67
12	Telangana	2.91	13.24
13	Tripura	4.57	7.50
14	Uttar Pradesh	0.83	0.00
15	Uttarakhand	0.62	4.78
Total		100.00	99.68

*Provisional

The details of funds released during last five years under the scheme “Development of PVTGs” are as under:

S. No	State	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	1245.51	1829.6	1645.5	0	0
2	A & N Islands	0	252.11	0	0	0
3	Bihar	0	0	0	0	0
4	Chhattisgarh	989.32	996.9	1500	0	0
5	Gujarat	552.2	761.8	1731.2	0	0
6	Jharkhand	1777.29	1696.93	0	0	0
7	Karnataka	438.46	661.17	1439.42	0	0
8	Kerala	88	0	0	0	0
9	Madhya Pradesh	2188.11	2888.69	0	0	0
10	Maharashtra	1411.66	0	0	0	0
11	Manipur	0	0	0	0	0
12	Odisha	1202	1197	1796.75	0	0
13	Rajasthan	968	706.17	1120.625	0	0
14	Tamil Nadu	551.08	1967.81	907.7	0	2723..11
15	Telangana	1460.5	1193.04	1508.13	0	2746.87
16	Tripura	231.43	1481.71	1402.65	0	207.95
17	Uttar Pradesh	82.04	0	0	0	0
18	Uttarakhand	295	367.07	0	0	0

19	West Bengal	519.4	0	665.95	0	1631.05
	Total	14000	16000	13717.925	0	7308.98

*Provisional

Funds sanctioned for establishment of VDKVs

Sl. No.	State/UT	Total Number of VDKVs Sanctioned	Funds Sanctioned (In Lakhs)
1	Andhra Pradesh	415	6162.90
2	Arunachal Pradesh	106	1590.00
3	Assam	471	7065.00
4	Chhattisgarh	139	2085.00
5	DNH& DD	1	15.00
6	Goa	10	150.00
7	Gujarat	200	2895.65
8	Himachal Pradesh	4	55.50
9	Jammu& Kashmir	100	1457.00
10	Jharkhand	146	2174.70
11	Karnataka	140	2087.40
12	Kerala	44	597.25
13	Ladakh	10	150.00
14	MP	126	1890.00
15	Maharashtra	273	4095.00
16	Manipur	204	3051.80
17	Meghalaya	169	2534.10
18	Mizoram	259	3806.55
19	Nagaland	347	5203.40
20	Odisha	170	2479.25
21	Rajasthan	479	7135.60
22	Sikkim	80	1169.05
23	Tamil Nadu	8	120.00
24	Telangana	17	255.00
25	Tripura	57	776.00
26	Uttar Pradesh	25	359.55
27	Uttarakhand	12	179.95
28	West Bengal	22	329.35
TOTAL		4034	59870.00

Amount of loan disbursed by NSTFDC in the last five years

Sl. No.	State	2020-21	2021-22	2022-23	2023-24	Rs. in lakhs 2024-25*
		Amount disbursed	Amount disbursed	Amount disbursed	Amount disbursed	Amount disbursed
1	Andhra Pradesh	5022.24	1127.19	4119.80	5551.49	6039.21
2	Andaman & Nicobar Islands				0.00	0.00
3	Arunachal Pradesh	970.52	814.01	699.90	25.77	17.88
4	Assam	5.00			40.02	24.24
5	Bihar		11.48		3.06	0.00
6	Chhattisgarh	197.49	1398.99	296.00	227.29	499.43
7	Dadra & Nagar Haveli				4.55	0.00
8	Goa				0.22	0.00
9	Gujarat	1442.03	2022.50	1019.61	2810.12	4931.39
10	Haryana					0.00
11	Himachal Pradesh	13.40	14.00	56.90	2.19	30.60
12	Jammu & Kashmir	408.75	1362.87	1272.54	295.19	1102.49
13	Jharkhand	1001.60	1422.00	3.00	684.25	247.45
14	Karnataka	3109.08	1369.31	1582.42	853.41	1854.44
15	Kerala	298.76	637.30	720.73	446.74	684.80
16	Lakshadweep					73.53
17	Madhya Pradesh	3360.10	2755.01	5392.05	1759.58	1660.72
18	Maharashtra	37.27	209.06	658.19	2523.52	567.76
19	Manipur	62.37		25.00	235.49	102.80
20	Meghalaya	4485.43	694.81	470.60	475.91	298.09
21	Mizoram	3324.18	5450.68	5295.74	6856.69	6948.28
22	Nagaland	1098.72	693.36	20.39	1199.77	627.08
23	Odisha	1794.44	2457.93	63.19	362.35	883.56
24	Rajasthan	2205.16	508.60	789.35	712.22	130.16
25	Sikkim	82.11	62.56		34.23	201.63
26	Tamil Nadu	12.50	15.00	1087.13	3265.67	1210.39
27	Telangana	5359.23	3111.55	4583.99	3218.52	5174.31
28	Tripura	2216.28	580.26	48.02	2014.62	1695.98
29	Uttarakhand	6.15		81.42	32.59	1.92
30	Uttar Pradesh	1.55			3.37	85.81
31	West Bengal	275.64	573.91	1643.33	1526.59	2233.75
TOTAL		36790.00	27292.38	29929.30	35165.42	37327.70

*Provisional

Funds sanctioned for establishment of PM-JANMAN VDVKs

Sl. No.	State/UT	VDVK Sanctioned	Funds Sanctioned (In Lakhs)
1	A&N	1	2.8
2	Andhra Pradesh	73	307.55
3	Chhattisgarh	16	119.75
4	Gujarat	21	52.5
5	Jharkhand	35	143.8
6	Karnataka	33	91.8
7	Kerala	7	26.85
8	Madhya Pradesh	83	254.5
9	Maharashtra	40	181.2
10	Manipur	2	30
11	Odisha	43	178.4
12	Rajasthan	51	442.1
13	Tamil Nadu	37	120.15
14	Telangana	25	73.05
15	Tripura	30	127.5
16	Uttarakhand	9	31.7
17	U.P.	5	15.95
18	West Bengal	5	13.9
	Total	516	2213.5

State-wise fund released under SCA to TSS/PMAAGY during last 5 years

(Rs. in lakh)

S. No.	States	SCA to TSS	PMAAGY				
			2020-21	2021-22	2022-23	2023-24	2024-25*
		Fund Release	Fund Release	Fund Release	Fund Release	Fund Release	Fund Release
1	Andhra Pradesh	4954.96	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	7015.50	733.68	0.00	0.00	0.00	0.00
3	Assam	4578.76	8743.02	11538.22	7182.38	5186.19	
4	Bihar	3106.00	774.44	0.00	0.00	0.00	0.00
5	Chhattisgarh	8769.06	15595.8	23021.82	0.00	0.00	
6	DNDD	0.00	0.00	173.23	0.00	0.00	
7	Goa	724.26	0.00	0.00	0.00	0.00	
8	Gujarat	10786.40	15916.78	19401.76	0.00	0.00	
9	Himachal Pradesh	1367.00	377.03	288.09	0.00	0.00	
10	J & K	0.00	0.00	932.39	0.00	0.00	
11	Ladakh	0.00	0.00	470.53	0.00	0.00	
12	Jharkhand	7049.64	6531.79	6915.28	0.00	0.00	
13	Karnataka	0.00	2139.9	937.48	0.00	0.00	
14	Kerala	459.15	0.00	0.00	61.19	30.00	
15	Madhya Pradesh	0.00	12268.76	27694.54	0.00	0.00	
16	Maharashtra	0.00	0.00	13485.50	0.00	0.00	
17	Manipur	0.00	427.98	295.47	0.00	0.00	
18	Meghalaya	328.25	0.00	3342.30	0.00	0.00	
19	Mizoram	1236.22	580.83	1818.61	1112.009	1468.00	
20	Nagaland	2846.14	886.53	2233.97	0.00	3827.44	
21	Odisha	9010.42	2771.68	1001.24	3044.42	0.00	
22	Rajasthan	8662.66	7224.71	15269.66	0.00	0.00	
23	Sikkim	0.00	0.00	0.00	0.00	0.00	
24	Tamilnadu	377.47	285.32	285.62	855.805	461.37	
25	Telangana	4191.00	2262.18	1681.04	0.00	1646.00	
26	Tripura	1173.30	631.78	904.48	2737.23	0.00	
27	Uttarakhand	757.80	0.00	0.00	0.00	0.00	
28	Uttar Pradesh	508.83	0.00	0.00	0.00	0.00	
29	West Bengal	3746.00	0.00	3495.20	0.00	0.00	
	Total	81648.82	78152.21	135186.41	14993.04	12619.00	

*Provisional

S.N	States	2020-21	2021-22	2022-23	2023-24	2024-25*
		Total Release	Total Release	Total Release	Total Release	Total Release
1	Andhra Pradesh	2055.55	2638.65	0.00	0.00	9841.55
2	Arunachal Pradesh	6014.00	9830.00	7265.30	6740.00	10030.00
3	Assam	4592.37	2570.000	2300.00	3294.12	4286.23
4	Bihar	0.00	642.08	1001.01	871.24	524.00
5	Chhattisgarh	9976.24	11604.02	13578.43	15676.77	14506.46
6	Goa	0.00	600.41	667.79	150.00	479.91
7	Gujarat	5940.04	6923.79	7549.12	4584.77	2727.27
8	Himachal Pradesh	1161.00	1500.00	1655.00	1696.45	2244.23
10	Jharkhand	10278.00	12264.19	6677.87	14299.82	5147.06
11	Karnataka	3305.68	3210.00	4297.57	4070.00	4730.26
12	Kerala	0.00	0.00	817.67	1910.44	395.81
13	Madhya Pradesh	4279.78	5319.10	8438.75	15741.70	9183.585
14	Maharashtra	4573.16	0.00	0.00	0.00	0.00
15	Manipur	0.00	0.00	1067.36	2456.35	1981.32
16	Meghalaya	492.71	1595.25	2904.84	3127.29	2217.40
17	Mizoram	1909.71	2971.54	1654.05	2897.97	2143.80
18	Nagaland	1717.38	3202.39	5863.47	5020.11	2050.50
19	Odisha	6304.62	11382.05	10150.55	6870.56	10107.95
20	Rajasthan	9166.00	10435.21	11002.53	8940.07	4626.61
21	Sikkim	516.00	2045.00	720.38	1754.38	4485.06
22	Tamil Nadu	0.00	0.00	0.00	650.49	2019.665
23	Telangana	2517.00	2050.00	3114.46	5169.00	13797.00
24	Tripura	201.74	607.53	1294.71	4226.39	4151.82
25	Uttar Pradesh	927.426	832.71	1135.82	1353.63	1829.90
26	Uttarakhand	0.00	100.65	306.02	964.05	0.00
27	West Bengal	4041.14	0.00	4186.50	4744.40	3549.61
Grand Total		79969.55	92324.57	97649.20	117210.00	117057.00

*Provisional

**DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2020-21 TO 2024-25 UNDER
THE SCHEME OF GRANTS IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR
THE WELFARE OF SCHEDULED TRIBES'**
(Rs.in Lakh)

State	2020-21	2021-22	2022-23	2023-24	2024-25*
ANDHRA PRADESH	50.26	162.29	183.01	92.19	249.08
ARUNACHAL PRADESH	271.84	237.79	213.91	205.74	639.09
ASSAM	40.62	185.12	214.46	121.75	284.47
CHHATTISGARH	49.00	130.37	138.42	140.64	250.83
DELHI	13.16	14.29	8.31	-	17.42
GUJARAT	120.98	104.03	284.73	299.17	338.79
HIMACHAL PRADESH	224.25	131.55	226.02	437.22	578.27
JAMMU AND KASHMIR	46.39	26.73	36.76	-	49.28
JHARKHAND	501.37	697.12	881.91	918.76	2666.31
KARNATAKA	116.51	222.94	290.59	247.33	520.86
KERALA	120.82	142.81	129.48	7.53	186.75
LADAKH	-	43.09	74.33	84.54	181.79
MADHYA PRADESH	223.89	1102.69	1091.13	975.56	1438.54
MAHARASHTRA	402.57	673.98	1358.81	1047.53	1550.50

MANIPUR	280.92	602.03	207.54	406.09	657.29
MEGHALAYA	845.01	776.02	2132.05	914.83	2017.34
MIZORAM	69.64	111.51	51.50	38.69	158.85
ODISHA	1536.82	2424.82	2049.49	4095.84	2885.48
RAJASTHAN	189.80	101.66	269.21	217.68	498.95
SIKKIM	9.46	27.18	46.81	53.16	117.11
TAMIL NADU	117.03	274.74	250.31	377.29	189.10
TELANGANA	54.82	56.64	39.99	96.98	208.03
TRIPURA	33.54	1.56	95.69	42.09	186.63
UTTAR PRADESH	112.23	32.21	61.49	51.03	140.36
UTTARAKHAND	48.54	64.22	112.93	44.30	98.68
WEST BENGAL	470.51	577.61	476.10	1167.79	1390.18
Total	5950.00	8925.00	10925.00	12083.71	17500.00

*Provisional

Details of funds released under the Scheme of ‘Support to Tribal Research Institutes’ during 2020-21 to 2024-25

(Rs. in lakh)

Sl. No	State	Fund Released				
		2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andaman and Nicobar	0.00	0	0.00	0.00	0.00
2	Andhra Pradesh	455.00	432.75	219.13	125.00	0.00
3	Arunachal Pradesh	184.15	0	0.00	48.63	150.00
4	Assam	0.00	0	0.00	0.00	270.00
5	Bihar	0.00	0.00	0.00	0.00	99.00
6	Chhattisgarh	0.00	189.04	113.43	250.00	1100.00
7	Goa	202.50	111.75	0.00	50.57	200.00
8	Gujarat	0.00	0	0.00	0.00	250.00
9	Himachal Pradesh	50.00	114.1	0	0.00	125.00
10	Jammu And Kashmir	206.51	200	170.84	770.85	100.00
11	Jharkhand	0.00	13.92	164.96	417.03	200.00
12	Karnataka	26.35	184.25	0.00	0.00	200.00
13	Kerala	0.00	0	0.00	0.00	300.00
14	Ladakh	0.00	0.00	0.00	0.00	99.00
15	Madhya Pradesh	447.00	484.58	0.00	143.08	600.00
16	Maharashtra	0.00	0	0.00	0.00	250.00
17	Manipur	0.00	0	0.00	0.00	140.00
18	Mizoram	1178.22	766.65	53.75	550.00	723.14
19	Nagaland	0.00	85	205.000	400.00	600.00
20	Odisha	503.00	644.76	313.15	600.00	600.00
21	Rajasthan	8.89	215.34216	0.00	0.00	0.00
22	Sikkim	144.00	273.3	0.00	0.00	200.00
23	Tamil Nadu	0.00	135.09	0.00	25.00	300.00
24	Telangana	375.75	548.95	0.00	0.00	1300.00
25	Tripura	0.00	44.29384	0.00	25.00	300.00
26	Uttar Pradesh	35.15	89.25	0.00	0.00	0.00

27	West Bengal	0.00	0	0.00	0.00	0.00
28	Meghalaya	0.00	66.224	0.00	0.00	100.00
29	Uttarakhand	2183.48	1400.75	0.00	948.01	793.86
	Total	6000.00	6000.00	1240.26	4353.17	9000.00

*Provisional

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 460 for 23.07.2025 by Shri Sandeep Kumar Pathak regarding “Budgetary allocation and fund utilization under tribal welfare schemes”

YEAR WISE STATEMENT OF FUNDS RELEASED TO STATES FOR EMRS

(Rs. In Lakh)

S. No.	Name of the State/UT	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	6,199.12	14,591.28	12,600.57	10,795.05	20,252.60
2	Arunachal Pradesh (NE)	200.24	119.54	1,010.87	693.91	1,998.01
3	Assam (NE)	750	1,800.00	1,433.65	2,732.67	10,638.59
4	Bihar	10	0	0	8.95	34.12
5	Chhattisgarh	6,968.12	13,259.66	19,435.93	15,888.89	75,241.68
6	Dadra & Nagar Haveli	95.7	252.55	568.22	163.45	173.77
7	Gujarat	4,755.86	1,060.00	10,088.95	15,667.55	23,739.43
8	Himachal Pradesh	255.06	599.11	483.18	829.76	1,353.01
9	Jammu & Kashmir	0	392.4	1,200.00	891.4	373.56
10	Jharkhand	2,205.73	11,309.20	23,562.27	23,915.13	63,365.39
11	Karnataka	2,495.83	3,672.86	1,768.84	2,677.67	5,996.19
12	Kerala	0	229.56	1,515.66	249	1,030.37
13	Ladakh	0	10	450	800	17.41
14	Madhya Pradesh	14,459.36	3,560.00	31,817.79	13,157.19	24,589.25
15	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91	26,849.30
16	Manipur (NE)	1,268.00	398.08	2,369.98	3,044.92	2,325.91
17	Meghalaya (NE)	1,123.45	1,100.00	800	21,014.66	31,442.72
18	Mizoram (NE)	3,283.73	6,085.41	2,094.54	1,242.52	14,313.18
19	Nagaland (NE)	5,885.51	9,481.60	557.71	18,377.12	698.27
20	Odisha	6,174.27	10,648.82	28,164.31	48,934.80	60,184.05
21	Rajasthan	12,944.17	18,214.71	19,463.30	13,687.79	8,532.54
22	Sikkim (NE)	800.33	1,037.88	1,047.35	1,118.83	845.00
23	Tamil Nadu	1,225.14	1,190.62	1,098.78	1,099.80	1,738.95
24	Telangana	9,517.30	19,695.52	12,794.53	14,276.17	13,492.34
25	Tripura (NE)	6,064.89	5,715.44	6,435.19	6,670.35	9,946.98
26	Uttar Pradesh	386.68	337.49	596.23	624.14	949.43
27	Uttarakhand	321.28	598.39	474.95	1,537.53	3,475.04
28	West Bengal	2,062.45	0	2,303.67	1,869.70	1,789.50
	Total	92,239.38	1,29,753.86	1,97,055.63	2,30,494.86	4,05,386.59

*Provisional

S. No	State	Approved EMRS	Functional EMRSs
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	11	5
3	Assam	17	1
4	Bihar	3	2
5	Chhattisgarh	75	75
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	47	38
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	91	51
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	71	63
15	Maharashtra	39	37
16	Manipur	21	5
17	Meghalaya	38	0
18	Mizoram	17	11
19	Nagaland	22	3
20	Odisha	114	47
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	3
27	Uttarakhand	4	4
28	West Bengal	9	8
	Total	728	479

Enrolment in EMRSs in Last 5 Years					
Sl. No.	State/UT	2020-21	2021-22	2022-23	2023-24
		2024-25	2020-21	2021-22	2022-23
1	Andhra Pradesh	4423	5795	7087	8810
					9891

2	Arunachal Pradesh	217	220	290	451	734
3	Assam	480	480	NR	NR	NR
4	Bihar	0	00	0	NR	NR
5	Chhattisgarh	11595	15581	19123	21943	NR
6	Dadra & Nagar Haveli and Daman & Diu	60	179	238	300	24767
7	Gujarat	10890	10973	10985	11066	346
8	Himachal Pradesh	422	552	673	794	11525
9	Jammu & Kashmir	0	0	294	577	902
10	Jharkhand	3057	3051	3201	3202	900
11	Karnataka	3519	4027	4185	4236	3257
12	Kerala	521	560	697	862	4523
14	Madhya Pradesh	20925	23393	24281	23084	969
15	Maharashtra	6192	7062	8048	9010	0
16	Manipur	1440	1431	1440	1435	25056
18	Mizoram	860	1061	1250	1197	10092
19	Nagaland	640	671	681	712	1440
20	Odisha	6473	7317	8495	9625	0
21	Rajasthan	5927	7224	8222	8375	1892
22	Sikkim	1001	1008	1131	1254	744
23	Tamil Nadu	2507	2867	2488	2226	11530
24	Telangana	5954	6795	7113	8194	9603
25	Tripura	1824	1899	1984	1994	1248
26	Uttar Pradesh	511	480	617	652	2490
27	Uttarakhand	637	765	752	963	9282
28	West Bengal	2000	2072	NR	2879	2094
	Total	92075	105463	113275	123841	138336

* NR -Not Reported
